

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 134 of 2020

In the matter of:

**Macquarie SBI Infrastructure Investment
Pte Ltd. & Anr.
Vs.**

....Appellants

**Sohan Renewable Energy India Pvt. Ltd.
& Ors.**

....Respondents

Present

**For Appellants: Mr. Arun Kathpalia, Ms. Sonam Gupta, Manu Mishra,
Ms. Saumay Kapoor, Mr. Krishnendu Dutta, Kshitiz
Rao, Advocates.**

**For Respondents: Mr. Udaya Holla, Sr. Advocate alongwith Ms. Neha
Mathe, Mr. R.V. Gautham for R-2 to R-6.**

**Ms. Anuradha Agnihotri & Ms. Spoorthi Cotha,
Advocates.**

Mr. Aditya Chatterjee, For R-1 & R-8.

With

Company Appeal (AT) No. 135 of 2020

In the matter of:

**Macquarie SBI Infrastructure Investment
Pte Ltd. & Anr.**

....Appellants

Vs.

K. Sadananda Shetty & Ors.

....Respondents

Present

**For Appellants: Mr. Arun Kathpalia, Ms. Sonam Gupta, Manu Mishra,
Ms. Saumay Kapoor, Mr. Krishnendu Dutta, Kshitiz
Rao, Advocates.**

For Respondents: Mr. Aditya Chatterjee, for R-6 to 12.

**Ms. Anuradha Agnihotri & Mr. R.V. Gautham, For
R-13.**

**Mr. Udaya Holla, Sr. Advocate alongwith Ms. Neha
Mathen, For R-1 to 5.**

Ms. Spoorthi Cotha, Advocate.

ORDER
(Virtual Mode)

04.11.2020: Learned Counsel for the Appellant submits that they will take about half an hour in both the matters. We have another Bench at 2:00 P.M. Therefore, due to short of time the Appeals are adjourned. Let the matter be fixed on **1st December, 2020**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

Sim/Bm